

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5116
ANSWERED ON:10.12.2010
REGIONAL UNITS FOR NEW AND RENEWABLE ENERGY
Pandey Saroj

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) Whether the Government has established regional units for new and renewable energy:
- (b) if so, the places alongwith the States where the said units have been established; and
- (c) the facilities being provided by the Government on setting up of plants of alternate energy?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Yes, Madam.

(b): 1. Bhubaneshwar, Orissa, 2. Guwahati, Assam.

(c): The Government is providing various fiscal and financial incentives to increase and promote power generation from renewable energy sources in the country. These include the following:

- # Fiscal and financial incentives, such as, capital/ interest subsidy, accelerated depreciation, nil/ concessional excise and customs duties;
- # Preferential tariff for grid interactive renewable power in most potential States.
- # Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of electricity from renewable energy sources taking into account local factors.
- # Normative guidelines by CERC for fixation of such preferential tariffs.
- # Generation Based Incentives Scheme for Wind Power to attract private investment by Independent Power Producers not availing Accelerated Depreciation benefit.
- # Jawaharlal Nehru National Solar Mission initiated recently to give a boost to deployment of solar energy systems, solar photovoltaic as well as solar thermal.